

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 2348/2017

WORLD WINDOW INFRASTRUCTURE LOGISTICS PVT. LTD. Appellant(s)

VERSUS

M/S PASWARA CHEMICALS LTD. & ORS. Respondent(s)

WITH

C.A. No. 2347/2017 (III-A)

C.A. No. 2349/2017 (III-A)

Date : 15-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sachin Mittal, AOR
Mr K.K.Tyagi, Adv.
Ms Meena Sehrawat, Adv.
Ms Shweta Chaurasia, Adv.
Mr. Sarvam Ritam Khare, AOR
Mr V.V.Gautam, Adv.
Mr Shailja Nanda Mishra, Adv.
Mr. Shree Pal Singh, AOR

For Respondent(s)

Mr V.V.Gautam, Adv.
Mr Shailja Nanda Mishra, Adv.
Mr. Shree Pal Singh, AOR
Mr K.K.Tyagi, Adv.
Ms Meena Sehrawat, Adv.
Ms Shweta Chaurasia, Adv.
Mr. Sarvam Ritam Khare, AOR
Mr. B. Krishna Prasad, AOR
Mr. Sachin Mittal, AOR

UPON hearing the counsel the Court made the following
O R D E R

In all matters respondents are duly served/represented.

Item No.12

Statement of case has not been filed by the parties in all matters and time has expired.

Ld. counsel for the appellant in all matters is granted four weeks time for filing affidavit of valuation and ad valorem court fee.

List again on 30.7.2018.

KAPIL MEHTA
Registrar
15.05.2018

hj